

**GOVERNMENT OF INDIA
MINISTRY OF ROAD TRANSPORT AND HIGHWAYS**

**LOK SABHA
UNSTARRED QUESTION NO. 1909
ANSWERED ON 28TH JULY, 2022**

SAFETY POLICY OF CAB AGGREGATORS

1909. SHRI GAURAV GOGOI:

Will the Minister of ROAD TRANSPORT AND HIGHWAYS

सड़क परिवहन और राजमार्ग मंत्री

be pleased to state:

(a) whether the Government is aware of the incident of alleged attempt to rape by the driver of Cab aggregator Uber in Bangalore;

(b) if so, whether the Government proposes to initiate probe into the safety policies and practices of cab aggregators in view of the above incident and if so, the details thereof;

(c) whether the Government has intervened in the matter if so, the details thereof; and

(d) if not, the steps being taken by the Government to prevent recurrence of such incidents by the cab aggregators in the country?

ANSWER

**THE MINISTER OF ROAD TRANSPORT AND HIGHWAYS
(SHRI NITIN JAIRAM GADKARI)**

(a) Yes Sir. It has been reported by the Bangalore City Police.

(b) Ministry of Road Transport & Highways issued the Motor Vehicle Aggregators Guidelines, 2020 in accordance with Section 93 of Motor Vehicles Act, 1988, for the compliance of all States/UTs, on 27th November, 2020. These guidelines provide a framework to the State/UT Governments for issuance of licenses as well as regulating the business being conducted by such Aggregators.

(c) & (d) 'Police' and 'Public Order' are State subjects under the Seventh Schedule to the Constitution of India. The responsibilities to maintain law and order, protection of life and property of the citizens including investigation and prosecution of crime rests with the respective State Governments.

Government has taken the following initiatives for safety of women across the country, which are given below:

i. Emergency Response Support System provides a pan-India, single internationally recognized number (112) based system for all emergencies, with computer aided dispatch of field resources to the location of distress.

ii. Using technology to aid smart policing and safety management, Safe City Projects have been sanctioned in first Phase in 8 cities i.e. Ahmedabad, Bengaluru, Chennai, Delhi, Hyderabad, Kolkata, Lucknow & Mumbai. The projects have been prepared by State Governments, taking into account the need for identification of hot spots for crimes against women for development of critical assets in various areas including infrastructure, technology adoption and capacity building in community through awareness programmers.
